

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 25 of 2014 &
IA No. 233, 278 & 279 of 2014**

Dated : 24th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam
Mr. Akshat Jain
Counsel for the Respondent(s) : Mr. G. Umapathi
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Karnaljit Kaur for R-2
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for SLDC**

ORDER

The learned counsel for the Petitioner in D.F.R. No. 1165 (A) of 2014 seeks permission to withdraw the Cross-Objection. Permission is granted and accordingly, the Cross Objection is dismissed.

Post the I.A. nos. 233, 278 & 279 of 2014 for hearing on

31.07.2014.

**(Rakesh Nath)
Technical Membe
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**